

Filing no.B.A.-8226/2020

Vikash Yadav@

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Devesh Krishna

Defects

9. (i) Name of the petitioner, his father's name and address may be properly stated in page-1.

(ii) Name (spelling) of the petitioner does not tally with Imp. Order.